

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25293/2026 BLAPL/8640/2026	MUKESH SAHU @ MUKESH @ MUKTESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /198 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001307/2026
2	D-BLAPL/25352/2026 BLAPL/8641/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /33 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000113/2025
3	D-BLAPL/25355/2026 BLAPL/8642/2026	SIBA @ BISWAJIT KUNAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /606 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001048/2026
4	D-BLAPL/25367/2026 BLAPL/8643/2026	LITU BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /111 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000779/2026
5	D-BLAPL/25378/2026 BLAPL/8644/2026	MANOJ MAJHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /274 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho) GR/0000537/2026
6	D-BLAPL/24433/2026 BLAPL/8645/2026	SATISH PRADHAN VS STATE OF ODISHA	PULLIN MARTHA VS	NCB BHUBANESWAR /12 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000044/2025
7	D-BLAPL/24740/2026 BLAPL/8646/2026	AKASH DAS @ LIPU VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	NIALI /154 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000076/2026
8	D-BLAPL/24850/2026 BLAPL/8647/2026	SOMANATH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama) 2(A)CC/0000044/2026
9	D-BLAPL/25140/2026 BLAPL/8648/2026	SANTOSH GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000274/2026
10	D-BLAPL/25213/2026 BLAPL/8649/2026	SIBARAM PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	HINDOL /151 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000238/2025
11	D-BLAPL/25294/2026 BLAPL/8650/2026	KASHINATH BARIK @ BABLU VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /266 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000495/2026

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12	D-BLAPL/25295/2026 BLAPL/8651/2026	SARBESWAR BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /93 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000230/2026
13	D-BLAPL/25296/2026 BLAPL/8652/2026	HAPPY @ SUDHANSU MOHAPATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KANAS /106 /2026 JMFC, KANAS(Puri) GR/0000194/2026
14	D-BLAPL/24462/2026 BLAPL/8653/2026	GURU CHARAN DASH VS STATE OF ODISHA	LAXMAN PRADHAN VS	ABHAYACHANDPUR /192 /2026 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000438/2026
15	D-BLAPL/24724/2026 BLAPL/8654/2026	SATYANARAYAN DUTTA VS STATE OF ODISHA	JYOTI PRAKASH NAYAK VS	SULIAPADA /111 /2026 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000745/2026
16	D-BLAPL/24836/2026 BLAPL/8655/2026	PRATAP DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000039/2026
17	D-BLAPL/25298/2026 BLAPL/8656/2026	RUDRA PRASAD CHAND @ OMM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MADHUPATNA /61 /2026 PRESIDING OFFICER, DESIGNATED COURT ST/0000172/2026
18	D-BLAPL/24839/2026 BLAPL/8657/2026	MANORANJAN PRADAHAN@PAPPU VS STATE OF ODISHA	MANORANJAN DAS VS	BANHARPALI /215 /2026 J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000579/2026
19	D-BLAPL/24841/2026 BLAPL/8658/2026	TAPAS PANDAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	AUL /225 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR TR/0000046/2026
20	D-BLAPL/25039/2026 BLAPL/8659/2026	JAYARAM BHARASAGAR VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	SONEPUR /197 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000066/2026
21	D-BLAPL/25314/2026 BLAPL/8660/2026	MUNA @ PRASANTA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /119 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000209/2026
22	D-BLAPL/24592/2026 BLAPL/8661/2026	KUNA @ SANGRAM BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /144 /2026 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CT/0000278/2026
23	D-BLAPL/24805/2026	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAIK	SURYAKANTA DWIBEDI	SAMBALPUR VIGILANCE /68 /2010

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	BLAPL/8662/2026	VS STATE OF ODISHA(VIG.)	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000003/2014
24	D-BLAPL/24873/2026 BLAPL/8663/2026	KISHORE CHANDRA SETHI @ KALIA VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022
25	D-BLAPL/24979/2026 BLAPL/8664/2026	RAKESH SAHU @ RAKESH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) TR/0000772/2025
26	D-BLAPL/25247/2026 BLAPL/8665/2026	KARAN SINGH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PLANTSITE /146 /2025 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000006/2025
27	D-BLAPL/25277/2026 BLAPL/8666/2026	JOGI SASMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /163 /2011 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000323/2011
28	D-BLAPL/25357/2026 BLAPL/8667/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIKRAMPUR FCI /120 /2025 A.D.J.,TALCHER(Anugul) CT/0000163/2025
29	D-BLAPL/25251/2026 BLAPL/8668/2026	KRUSHNA BAG @ YADAV VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /134 /2026 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000016/2026
30	D-BLAPL/25260/2026 BLAPL/8669/2026	ANIL @ ALIN BHUKTA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SPL.TASK FORCE /2 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000053/2026
31	D-BLAPL/25445/2026 BLAPL/8670/2026	RUPESH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000085/2025
32	D-BLAPL/13611/2026 BLAPL/8671/2026	RINKU PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
33	D-BLAPL/18169/2026 BLAPL/8672/2026	ROHITA KUMAR BISHI VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /249 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2025
34	D-BLAPL/19843/2026 BLAPL/8673/2026	SUBHEN BAGHAR VS	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha)

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35	D-BLAPL/23872/2026 BLAPL/8674/2026	STATE OF ODISHA MANOJ KUJUR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TR/0000108/2026 CHANDIPOSH PS /31 /2026 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000168/2026
36	D-BLAPL/19847/2026 BLAPL/8675/2026	SALIM HATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000108/2026
37	D-BLAPL/25356/2026 BLAPL/8676/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /290 /2025 A.D.J.,TALCHER(Anugul) CT/0000023/2026
38	D-BLAPL/20553/2026 BLAPL/8677/2026	SUBRAT DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000109/2026
39	D-BLAPL/24283/2026 BLAPL/8678/2026	PRASANT PRADHAN @ BUDU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BHARATPUR PS /47 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000054/2023
40	D-BLAPL/24692/2026 BLAPL/8679/2026	BISWAJIT DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BIKRAMPUR FCI /176 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000039/2026
41	D-BLAPL/25263/2026 BLAPL/8680/2026	SIBENDRA HANTAL @ SIBINDRA HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2022
42	D-BLAPL/25326/2026 BLAPL/8681/2026	CHANDAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /11 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000148/2026
43	D-BLAPL/23570/2026 BLAPL/8682/2026	RASMI RANJAN RANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJAKANIK A /54 /2026 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000013/2026
44	D-BLAPL/23569/2026 BLAPL/8683/2026	NARAYAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000230/2026
45	D-BLAPL/25265/2026 BLAPL/8684/2026	BALMIKI BISOYI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /199 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000169/2026

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46	D-BLAPL/25457/2026 BLAPL/8685/2026	DURGA DAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /70 /2024 J.M.F.C.,SUNDERGARH(Sundargarh) GR/0000283/2024
47	D-BLAPL/25454/2026 BLAPL/8686/2026	NABA @ LABA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /187 /2021 A.D.J.,KODALA(Ganjam) ST/0000007/2024
48	D-CMP/38533/2026 CMP/1424/2026	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY, CUTTACK	SOURAV SUMAN BHUYAN VS ANKITA MUKHERJI, S.D. RAY ,A. MISHRA , S. ACHARYA, A. NAIR, RAJA D.K. D	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000024/2022
49	D-CMP/36741/2026 CMP/1425/2026	SURYAMANI JENA VS PRAMOD KUMAR DALAI	AMIYA BHUSAN DASH VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK IA/0000006/2024
50	D-CMP/40052/2026 CMP/1426/2026	DEEPAK KUMAR LENKA VS MAMATA MISHRA	ALOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000513/2018
51	D-CMP/39043/2026 CMP/1427/2026	KESHAB CHANDRA MOHANTA VS GOURAHARI MOHANTA	DURGA PRASAD PATTANAIAK VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) EC/0000004/2026
52	D-CONTC/37030/2026 CONTC/5602/2026	MANJULATA PATTNIAIK VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
53	D-CONTC/37032/2026 CONTC/5603/2026	BASANTI DASH VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
54	D-CONTC/37035/2026 CONTC/5604/2026	BASANTI MEHER VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
55	D-CONTC/37254/2026 CONTC/5605/2026	GYANA RANJAN MOHAKUD VS TAPAS RANJAN MALLICK, OAS A(JB) TAHASILDAR, KULIANA	ADV. VS	// 0 //
56	D-CONTC/37269/2026 CONTC/5606/2026	GUNAMANI KAR VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
57	D-CONTC/37855/2026	TANAY KUMAR NANDI	ADV.	//

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	CONTC/5607/2026	VS	VS	0
		DR.SUBHANKAR MOHAPATRA, I.A.S		//
58	D-CONTC/38486/2026	RATNAKAR SETHY	JNANESH MOHANTY	//
	CONTC/5608/2026	VS	VS	0
		SANJAY KUMAR SINGH, I.A.S.		//
59	D-CONTC/38500/2026	NIBEDITA DALEI	ADV.	//
	CONTC/5609/2026	VS	VS	0
		BARUN GUNDUPALI, I.P.S.		//
60	D-CONTC/35900/2026	ANNAPURNA DASH	ADV.	//
	CONTC/5610/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
61	D-CONTC/38329/2026	GOPAL CHANDRA SAHU	BRAJA KISHOR PANDA	//
	CONTC/5611/2026	VS	VS	0
		RUP CHAND SOREN, DIVISIONAL FOREST OFFICER, BALANGIR		//
62	D-CONTC/38332/2026	MADHUSUDAN CHAND	BRAJA KISHOR PANDA	//
	CONTC/5612/2026	VS	VS	0
		AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR		//
63	D-CONTC/37266/2026	LOKANATH MISHRA	ADV.	//
	CONTC/5613/2026	VS	VS	0
		DR.ABABINDA KUMAR PADHEE, IAS		//
64	D-CONTC/37274/2026	DR. MANOJ KUMAR SADUAL	ADV.	//
	CONTC/5614/2026	VS	VS	0
		DR. SWATI MISHRA, O.A.S, REGISTRAR, UTKAL UNIVERSITY, KHURDA		//
65	D-CONTC/37302/2026	DILLIP KUMAR MAHAKUD	ADV.	//
	CONTC/5615/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
66	D-CONTC/38926/2026	PRANATI BEHERA	ADV.	//
	CONTC/5616/2026	VS	VS	0
		BIRENDRA KORKARA, DIRECTOR, SECONDARY EDUCATION ODISHA, BHUBANESWAR		//
67	D-CONTC/37477/2026	MANAGING COMMITTEE OF PADMABATI GIRLS HIGH SCHOOL, BANA, BALASORE DEEPAK KUMAR MOHAPATRA		//
	CONTC/5617/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
68	D-CONTC/38260/2026	BHARAT CHANDRA BHUYAN	GOKULANANDA PADHI	//
	CONTC/5618/2026	VS	VS	0

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69	D-CONTC/38727/2026 CONTC/5619/2026	ADITYA ACHARYA, MINING OFFICER, CUTTACK MAMINI PANDA VS BIRENDRA KUMAR KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// // 0 //
70	D-CONTC/38756/2026 CONTC/5620/2026	S.DEVADAS VS SOBHA SHARMA, I.A.S	ADV. VS	// 0 //
71	D-CONTC/39162/2026 CONTC/5621/2026	SATYANARAYAN SAHU VS VIDBHU SHAN, I.A.S	ADV. VS	// 0 //
72	D-CONTC/39671/2026 CONTC/5622/2026	MOTILAL BAGARTY VS HEMANT SHARMA, I.A.S	MUKESH PANDA VS	// 0 //
73	D-CONTC/16003/2026 CONTC/5623/2026	RAJU SINGH VS AMRITPAL KAUR,SUPERINTENDENT OF POLICE,SUNDARGARH	ADV. VS	// 0 //
74	D-CONTC/37738/2026 CONTC/5624/2026	RANJAN KUMAR MALLIK VS ASWATHY S., I.A.S	ADV. VS	// 0 //
75	D-CONTC/38940/2026 CONTC/5625/2026	GAUTAM KUMAR BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
76	D-CRLA/22055/2026 CRLA/774/2026	AJIT PADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	JAMANKIRA /86 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000055/2022
77	D-CRLA/24029/2026 CRLA/775/2026	ASIT KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /642 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000045/2024
78	D-CRLA/24437/2026 CRLA/776/2026	PRADEEPTA BEHERA@PRADEPTA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /16 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000003/2026
79	D-CRLA/25328/2026 CRLA/777/2026	BIRENDRA PANDA VS STATE OF ODISHA	SIDDHARTH PRIYADARSAN VS	MAHILA P.S.(BBSR) /226 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000414/2026

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80	D-CRLA/25127/2026 CRLA/778/2026	KAMALA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	GANIA /57 /2021 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000204/2022
81	D-CRLMA/24744/2026 CRLMA/89/2026	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	MITALEE JESTHI VS	CHANDAKA P.S. /176 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000713/2026
82	D-CRLMC/25139/2026 CRLMC/2939/2026	SUNIL KUMAR JENA VS NILAMADHABA BAKSHI	SATYANARAYAN MOHAPATRA VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000166/2023
83	D-CRLMC/25419/2026 CRLMC/2940/2026	RAJENDRA BAGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MAHILA P.S.(BBSR) /21 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000832/2019
84	D-CRLMC/24660/2026 CRLMC/2941/2026	TAPAN SETHI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000677/2026
85	D-CRLMC/25507/2026 CRLMC/2942/2026	RAMESH CHANDRA NAHAK VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	SEA BEACH /41 /2004 J.M.F.C.,PURI(Puri) GR/0000289/2004
86	D-CRLMC/25508/2026 CRLMC/2943/2026	ANTARYAMI SENAPATI VS STATE OF ODISHA	SIDDHANT SARANGI VS	BADAGODA P.S. /426 /2021 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0006827/2024
87	D-CRLMC/25297/2026 CRLMC/2944/2026	RAJAKISHORE RATH @ RAJKISHORE RATHA VS STATE OF ODISHA	NIRANJAN NAYAK VS	BALANGA /167 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000057/2023
88	D-CRLMC/25703/2026 CRLMC/2945/2026	DIBYA PRASAD SINGH@DIPU VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	/ /0 J.M.F.C.,ANGUL(Anugul) ICC/0000090/2021
89	D-CRLMC/24191/2026 CRLMC/2946/2026	MANGESH MALLICK@MEGHA@MUNGESH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /32 /2025 J.M.F.C.,BODEN(Nuapada) CT/0000031/2025
90	D-CRLMC/25504/2026 CRLMC/2947/2026	LALIT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	MUDANPUR RAMPUR /163 /2022 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000253/2022
91	D-CRLMC/23932/2026	HARAPRIYA NATH	PITAMBAR PATRA	/ /0

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	CRLMC/2948/2026	VS AJAYA KUMAR NATH	VS	JUDGE, FAMILY COURT, BHADRAK(Bh
92	D-CRLMC/25077/2026 CRLMC/2949/2026	SUDAM KARMI VS STATE OF ODISHA	BIKASH KARNA VS	Crp/0000268/2019 MANAMUNDA /271 /2026 J.M.F.C.,KANTAMAL(Baudh) CT/0000406/2026
93	D-CRLMC/25732/2026 CRLMC/2950/2026	ISRAFIL SAHA VS STATE OF ODISHA	SURYA NARAYAN MOHANTY VS	JALESWAR /269 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000331/2026
94	D-CRLMC/25617/2026 CRLMC/2951/2026	FAKIR CHARAN NAYAK VS BANALATA SWAIN	SUDHIR KUMAR PATRA VS	NISCHINTAKOILI /206 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) ICC/0000018/2026
95	D-CRLMC/25154/2026 CRLMC/2952/2026	SAMBIT HATI @ SLU @ ILU HATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /79 /2015 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000818/2015
96	D-CRLMC/24987/2026 CRLMC/2953/2026	SAGAR ROUT@SAGAR KUMAR ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	ASKA /498 /2022 J.M.F.C.,ASKA(Ganjam) GR/0001008/2022
97	D-CRLMC/25816/2026 CRLMC/2954/2026	GUPTESWAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /73 /2026 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000151/2026
98	D-CRLMC/21889/2026 CRLMC/2955/2026	GANESH MAHAKUD VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	KARANJIA /148 /2022 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
99	D-CRLMC/25339/2026 CRLMC/2956/2026	PINTU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CT/0000233/2022 ANGUL TOWN /119 /2025 DISTRICT AND SESSIONS JUDGE,ANGU
100	D-CRLMC/24840/2026 CRLMC/2957/2026	MUKESH MISHRA VS STATE OF ODISHA	UMESH CHANDRA BISWAL VS	CT/0000541/2025 RAMPUR (SONEPUR) /118 /2021 J.M.F.C.,RAMPUR(Sonepur) GR/0000190/2021
101	D-CRLMC/25278/2026 CRLMC/2958/2026	DR.RABI NARAYAN SAHU VS STATE OF ODISHA(VIG.)	MANOJ BIHARI DAS VS	VIGILANCE PS (BERHAMPUR) /7 /2023 SPECIAL JUDGE (VIG),BERHAMPUR(Ga
102	D-CRLMC/25515/2026 CRLMC/2959/2026	SIBAJI CHANRAN MALLICK VS	BIJAY KUMAR BEHERA VS	GR/0000007/2023 RAYAGADA G.R.P. /55 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada ,

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103	D-CRLMC/25428/2026 CRLMC/2960/2026	STATE OF ODISHA S.ANKETESU REDDY VS	UMESH CHANDRA MOHANTY VS	TR/0000040/2024 GOPALPUR /450 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001535/2026
104	D-CRLMC/24231/2026 CRLMC/2961/2026	STATE OF ODISHA MANORANJAN TRIPATHY VS	SRINIBAS PARIJA VS	MAHAKALPARA /17 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000061/2026
105	D-CRLMC/24119/2026 CRLMC/2962/2026	STATE OF ODISHA RAJU@RAJESH PENTHEI@RAJESH KUMAR PENTHEI VS	DEPAK KUMAR SAHOO VS	BAMBARI /174 /2024 A.D.J.,KEONJHAR(Kendujhar) ST/0000009/2024
106	D-CRLMC/24233/2026 CRLMC/2963/2026	STATE OF ODISHA RABINDRA SWAIN VS	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /18 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000062/2026
107	D-CRLMC/25231/2026 CRLMC/2964/2026	STATE OF ODISHA SUMIT KUMAR DUTTA VS	DEBASNAN DAS VS	SECTOR-19 /25 /2024 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000013/2025
108	D-CRLMC/24914/2026 CRLMC/2965/2026	STATE OF ODISHA KUNU@MUNU@SK.MEHEMMUD VS	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /18 /2012 3RD A.D.J., CUTTACK(Cuttack) ST/0000236/2012
109	D-CRLMC/25721/2026 CRLMC/2966/2026	STATE OF ODISHA BIDULATA SWAIN VS	PITAMBAR JENA VS	/ /0 J.M.F.C.,KONARK(Puri) DV M.C./0000040/2026
110	D-CRLMC/25252/2026 CRLMC/2967/2026	PAYOSWINI SWAIN SAGAR BEHERA VS	RAJALAXMI BISWAL VS	ANGUL TOWN /302 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000442/2026
111	D-CRLMC/24878/2026 CRLMC/2968/2026	STATE OF ODISHA SUSIL MALIK@SUSHIL MALLIK VS	JUGALA KISHORE PANDA VS	MANAMUNDA /239 /2017 J.M.F.C.,KANTAMAL(Baudh) CT/0000325/2017
112	D-CRLMC/25735/2026 CRLMC/2969/2026	STATE OF ODISHA SANTILATA BEHERA@SHANTILATA DEI VS	PITAMBAR JENA VS	KONARK /224 /2025 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA DV M.C./0000053/2025
113	D-CRLMC/25563/2026 CRLMC/2970/2026	LATIKA BEHERA SAROJ RANJAN DAS@PAPI VS	SATYABRATA SENAPATI VS	MANCHESWAR P.S. /409 /2015 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000200/2016
		STATE OF ODISHA		

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114	D-CRLMC/24430/2026 CRLMC/2971/2026	SUSANTA NAYAK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	RAMACHANDRAPUR /247 /2024 GRAMA NYAYADHIKARI,GHASIPURAO GR/0000480/2024
115	D-CRLMC/19772/2026 CRLMC/2972/2026	SAMBHUNATH MOHANTA VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CRREV/0000002/2026
116	D-CRLMC/25383/2026 CRLMC/2973/2026	DIBYAKANTA NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CDA-II /78 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000913/2022
117	D-CRLMP/24166/2026 CRLMP/1268/2026	ANTARYAMI MUDULI VS I.I.C., RAJKANIK POLICE STATION, KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	/ /0 J.M.F.C,AUL(Kendrapara) ICC/0000002/2026
118	D-CRLMP/23528/2026 CRLMP/1269/2026	RUPAK KUMAR GIRI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	/ / () //
119	D-CRLMP/24894/2026 CRLMP/1270/2026	JAYANTA KUMAR BEJ VS JYOTSHNA RANI MOHAPATRA	SURYAKANTA DWIBEDI VS	/ /0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000170/2025
120	D-CRLMP/25262/2026 CRLMP/1271/2026	SHIBA PRASANA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000048/2021
121	D-CRLMP/25224/2026 CRLMP/1272/2026	SHIBA PRASANA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
122	D-CRLMP/25266/2026 CRLMP/1273/2026	SHIBA PRASANA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SESSIONS JUDGE-CUM-SPL..JUDGE,KO TR/0000049/2021
123	D-CRLMP/25322/2026 CRLMP/1274/2026	DR. CHANDANA MOHANTY VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //
124	D-CRLMP/25227/2026 CRLMP/1275/2026	SHIBA PRASANA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
125	D-CRLMP/24904/2026	SARBESWAR PARIDA	SURYAKANTA DWIBEDI	/ /0

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	CRLMP/1276/2026	VS KABITA PARIDA	VS	JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000330/2024
126	D-CRLMP/25583/2026 CRLMP/1277/2026	PAWAN KUMAR JAJODIA VS STATE OF ODISHA	GOPABANDHU DASH VS	/ /0 ()
127	D-CRLMP/24469/2026 CRLMP/1278/2026	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	// JAJPUR TOWN /570 /2025 ()
128	D-CRLMP/25194/2026 CRLMP/1279/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 ()
129	D-CRLMP/24794/2026 CRLMP/1280/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// ()
130	D-CRLMP/20291/2026 CRLMP/1281/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()
131	D-CRLMP/22403/2026 CRLMP/1282/2026	TABISA BESRA VS STATE OF ODISHA	HALADHAR SETHY VS	MANCHESWAR P.S. /48 /2021 ()
132	D-CRLREV/24912/2026 CRLREV/601/2026	SUBHAM MAJHI VS STATE OF ODISHA	KASHINATH PATTANAIK VS	// MADHUPATNA /317 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000161/2026
133	D-CRLREV/19703/2026 CRLREV/602/2026	SANJAY KU. SING @ SINGH VS DAMAYANTI SINGH	DHARMENDRA SETHY VS	NILGIRI /276 /2018 S.D.J.M.,NILAGIRI(Baleshwar) CRMC/0000018/2020
134	D-CRLREV/25076/2026 CRLREV/603/2026	NAMITA NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000242/2026
135	D-CRLREV/24973/2026 CRLREV/604/2026	SAIRENDHRI MAHANTA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR DAS VS	BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000013/2016
136	D-CRLREV/24617/2026 CRLREV/605/2026	RONINKI BASUDEV RAO@R.VASUDEVA RAO VS	DR. BINODA KUMAR MISHRA VS	GURANDI /129 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)

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137	D-CRLREV/24508/2026 CRLREV/606/2026	STATE OF ODISHA SURATHA BADHEI VS	BISWABHUSAN DAS VS	Spl/0000076/2025 / /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR CRA/0000005/2025
138	D-CRLREV/24536/2026 CRLREV/607/2026	STATE OF ODISHA RADHA MOHAN PATTNAIK VS	DEBIDUTTA MOHAPATRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CRREV/0000116/2026
139	D-CRLREV/25549/2026 CRLREV/608/2026	STATE OF ODISHA(CBI) JAHUR ALI KHAN VS	SOMJEET DAS VS	/ / A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000059/2025
140	D-CRLREV/25173/2026 CRLREV/609/2026	STATE OF ORISSA NIMAIN PANDA VS	ASWINI KUMAR SAHOO VS	/ /0 J.M.F.C.,KEONJHAR(Kendujhar) 2(B)CC/0000012/2011
141	D-CRLREV/24550/2026 CRLREV/610/2026	STATE OF ODISHA ABHIJIT SAMAL VS	RAKESH KUMAR MALLICK VS	MAHANGA /243 /2023 A.D.J.,SALIPUR(Cuttack) ST/0000073/2025
142	D-EXP/32508/2026 EXP/111/2026	STATE OF ODISHA SANJUKTA BISOI VS	PRAFULLA KUMAR MOHAPATRA VS	/ / ()
143	D-EXP/38326/2026 EXP/112/2026	DR.ARABINDA KUMAR PADHEE, IAS T. PRAMOD KUMAR PATRA VS	ADV VS	/ / ()
144	D-FAO/38792/2026 FAO/919/2026	NIHARKANTI MISHRA, CHIEF ENGINEER,MECHANICAL,ODISHA SUNAKAR DAS VS	MAHENDRA KUMAR SAHOO VS	/ / STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0001042/2016
145	D-FAO/38784/2026 FAO/920/2026	STATE OF ORISSA RAJKISHORE JENA VS	MAHENDRA KUMAR SAHOO VS	/ / STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000816/2015
146	D-FAO/38223/2026 FAO/921/2026	STATE OF ODISHA DIPA LENKA VS	SATYABAN SAHOO VS	/ / RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000073/2025
147	D-MACA/12054/2026 MACA/809/2026	UNION OF INDIA MANJULATA BEHERA VS PRADEEP KU. SAHU	KAPILA CHARAN NAYAK VS	/ / 1ST M.A.C.T, BOUDH(Baudh) Mac/0000027/2016

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148	D-MACA/37181/2026 MACA/810/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,CBO, CUTTACK 1 VS MALATI GIRI	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000176/2016
149	D-MACA/37270/2026 MACA/811/2026	THE DIVISIONAL MANAGER ,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,CUTTACK VS ARATI SAHOO	VS VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000131/2016
150	D-MACA/37683/2026 MACA/812/2026	THE MANAGER, THE ORIENTAL INSURANCE COMAPNY LTD.,SAMBALPUR VS NARAHARI SAHU	SANTOSH KUMAR MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000101/2021
151	D-RSA/17773/2026 RSA/435/2026	N.LAXMAN PATRA VS D.SIMADRI PATRA	KISHORE KUMAR MISHRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000005/2020
152	D-RSA/17794/2026 RSA/436/2026	N. LAXMAN PATRA VS DUBO BENU PATRO	KISHORE KUMAR MISHRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000004/2020
153	D-RVWPET/38233/2026 RVWPET/200/2026	STATE OF ODISHA VS BAIKUNTHA BIHARI BEURA	DEBASHIS TRIPATHY,A.G.A VS	// () //
154	D-RVWPET/38232/2026 RVWPET/201/2026	STATE OF ODISHA VS PURNA CHANDRA MAHAPATRA	DEBASHIS TRIPATHY,A.G.A VS	// () //
155	D-RVWPET/39310/2026 RVWPET/202/2026	STATE OF ODISHA VS KRUSHNA TAKRI	DEBASIS TRIPATHY,A.G.A VS	// () //
156	D-STREV/35645/2026 STREV/33/2026	M/S.ALOM EXTRUSIONS LTD., BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000039/2019
157	D-STREV/35653/2026 STREV/34/2026	M/S.ALOM EXTRUSIONS LTD.,BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000054/2019
158	D-STREV/35701/2026 STREV/35/2026	M/S. ALOM EXTRUSIONS LTD.,BALASORE VS STATE OF ODISHA	CHITTARANJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000042/2019
159	D-WA/44020/2025	UMESH CHANDRA DAS	KUNAL KUMAR SWAIN	//

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	WA/1178/2026	VS	VS	0
		STATE OF ODISHA		//
160	D-WA/37744/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1179/2026	VS	VS	0
		PRABHATI NAIK		//
161	D-WA/37814/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//
	WA/1180/2026	VS	VS	0
		AKULA MALLICK		//
162	D-WA/37818/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1181/2026	VS	VS	0
		SARAT CHANDRA NAYAK		//
163	D-WA/38840/2026	REGISTRAR,ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT), Bhubaneswar	BHASKAR SWAIN	//
	WA/1182/2026	VS	VS	0
		DR.SANGHAMITRA SAHOO		//
164	D-WA/36516/2026	STATE OF ODISHA	SASWAT DAS, AGA	//
	WA/1183/2026	VS	VS	0
		DILLIP KUMAR MALLIK		//
165	D-WP(C)/36578/2026	NISHAMANI MOHAPATRA	BIJAYA KUMAR NAYAK (3)	//
	WP(C)/27300/2026	VS	VS	0
		THE DIVISIONAL GENERAL MANAGER, BHARAT PETROLEUM CORPORATION LTD, BHUBANESWAR		//
166	D-WP(C)/33690/2026	SUKA BEWA	ACHYUTANANDA PATTANAIK	//
	WP(C)/27301/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/38607/2026	SURENDRA CHANDRA SINGH	BHASKAR CHANDRA PANDA	//
	WP(C)/27302/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/38611/2026	BAIKUNTHA SINGH	BHASKAR CHANDRA PANDA	//
	WP(C)/27303/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/39025/2026	MAA SITALA S.H.G, SIMADAPARA,NABARANGPUR	RAJIV KUMAR MAHANTA	//
	WP(C)/27304/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/38612/2026	CHITTARANJAN SWAIN @ SINGH	BHASKAR CHANDRA PANDA	//
	WP(C)/27305/2026	VS	VS	0

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171	D-WP(C)/39679/2026 WP(C)/27306/2026	STATE OF ODISHA PADMANABHA PRADHAN VS	SURENDRA KUMAR SAHOO VS	// // 0
172	D-WP(C)/39681/2026 WP(C)/27307/2026	STATE OF ODISHA PABITRA KUMAR SAMANTARAY VS	SURENDRA KUMAR SAHOO VS	// // 0
173	D-WP(C)/36051/2026 WP(C)/27308/2026	STATE OF ODISHA GANESH BEHERA VS	HRUDANANDA MOHAPATRA VS	// // 0
174	D-WP(C)/39026/2026 WP(C)/27309/2026	COMMISSIONER-CUM-SECRETARY, PANCHAYATIRAJ AND DRINKING WATER DEPARTMENT, BHUBANESWAR JYOTIRMAYA S.H.G, SEMLA,NABARANGPUR VS	RAJIV KUMAR MAHANTA VS	// // 0
175	D-WP(C)/39014/2026 WP(C)/27310/2026	STATE OF ODISHA MAHAVIR SHAKTI W.S.H.G, KARIMABAD VS	RAJIV KUMAR MAHANTA VS	// // 0
176	D-WP(C)/37862/2026 WP(C)/27311/2026	STATE OF ODISHA KISHAN KUMAR MALIK VS	HRUDANANDA MOHAPATRA VS	// // 0
177	D-WP(C)/39120/2026 WP(C)/27312/2026	STATE OF ODISHA SARIKA SETH VS	NIRANJAN BISWAL VS	// // 0
178	D-WP(C)/39545/2026 WP(C)/27313/2026	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SURENDRA KUMAR SAHOO VS	// // 0
179	D-WP(C)/38688/2026 WP(C)/27314/2026	STATE OF ODISHA PRASANNA KUMAR PANDA VS	SIBASIS SAMANTARAY VS	// // 0
180	D-WP(C)/39030/2026 WP(C)/27315/2026	STATE OF ODISHA MAA TULASI S.H.G, BADO-OLMA,NABARANGPUR VS	RAJIV KUMAR MAHANTA VS	// // 0
181	D-WP(C)/39015/2026 WP(C)/27316/2026	STATE OF ODISHA MAA THAKURANI S.H.G, RABANAGUDA VS	RAJIV KUMAR MAHANTA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/39290/2026 WP(C)/27317/2026	DEEPAK KUMAR JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
183	D-WP(C)/39036/2026 WP(C)/27318/2026	MAA MANGALA S.H.G., GHANTIALI, JAJPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
184	D-WP(C)/39297/2026 WP(C)/27319/2026	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
185	D-WP(C)/39041/2026 WP(C)/27320/2026	MAHALAXMI S.H.G., SATIGHAT, BALANGIR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
186	D-WP(C)/39304/2026 WP(C)/27321/2026	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
187	D-WP(C)/32873/2026 WP(C)/27322/2026	RANJITA BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
188	D-WP(C)/39678/2026 WP(C)/27323/2026	SANDIP RAIGURU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
189	D-WP(C)/39305/2026 WP(C)/27324/2026	DEEPAK KUMAR JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
190	D-WP(C)/39693/2026 WP(C)/27325/2026	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
191	D-WP(C)/39714/2026 WP(C)/27326/2026	JHARI DALUA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
192	D-WP(C)/39716/2026 WP(C)/27327/2026	COLONEL SUJAN MOHANTY VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
193	D-WP(C)/35408/2026	BIJAYA KUMAR BISWAL	SAIBRATA RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27328/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/39721/2026 WP(C)/27329/2026	SARBESWAR MOHARANA @ KALANDI MOHARANA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
195	D-WP(C)/39604/2026 WP(C)/27330/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //
196	D-WP(C)/36000/2026 WP(C)/27331/2026	NAYANA DAS VS STATE OF ODISHA	DURGA PRASAD BHANJA VS	// 0 //
197	D-WP(C)/39013/2026 WP(C)/27332/2026	JAY JAGANNATH S H G, NUAGUDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
198	D-WP(C)/39722/2026 WP(C)/27333/2026	MITHUN KUMAR JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
199	D-WP(C)/31037/2026 WP(C)/27334/2026	DHIREN GHADAI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
200	D-WP(C)/39724/2026 WP(C)/27335/2026	JAYANTA PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
201	D-WP(C)/39592/2026 WP(C)/27336/2026	PRAMOD KUMAR SINGH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
202	D-WP(C)/31170/2026 WP(C)/27337/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
203	D-WP(C)/31930/2026 WP(C)/27338/2026	CHHABIRANI DEI @ PAIKARAY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
204	D-WP(C)/39307/2026 WP(C)/27339/2026	M/S THE REGIONAL COOPERATIVE MARKETING SOCIETY LTD VS	GOURAV KUMAR ROY CHOUDHURY VS	// 0

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205	D-WP(C)/39777/2026 WP(C)/27340/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA DR. ANUBHA MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// // 0 //
206	D-WP(C)/39309/2026 WP(C)/27341/2026	M/S ODYSSEY ADVANCED TELEMATICS SYSTEMS VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
207	D-WP(C)/39359/2026 WP(C)/27342/2026	DILESWARI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
208	D-WP(C)/32233/2026 WP(C)/27343/2026	KRUSHNA CHANDRA GIRI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
209	D-WP(C)/39742/2026 WP(C)/27344/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
210	D-WP(C)/39312/2026 WP(C)/27345/2026	M/S SUSHIL KUMAR AGARWAL VS THE CHIEF COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
211	D-WP(C)/39470/2026 WP(C)/27346/2026	SUVENDU KUMAR PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
212	D-WP(C)/39768/2026 WP(C)/27347/2026	RABINDRANATH PATTANAIK VS THE COLLECTOR, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
213	D-WP(C)/39782/2026 WP(C)/27348/2026	SUBRAT KUMAR BHADRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
214	D-WP(C)/39762/2026 WP(C)/27349/2026	CHANDRAMANI BARADA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
215	D-WP(C)/40033/2026 WP(C)/27350/2026	SURESH KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //

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216	D-WP(C)/39412/2026 WP(C)/27351/2026	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
217	D-WP(C)/39781/2026 WP(C)/27352/2026	SANJUKTA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
218	D-WP(C)/39718/2026 WP(C)/27353/2026	DHOBEI BARIK @ DHOINA BARIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
219	D-WP(C)/40036/2026 WP(C)/27354/2026	DEBASIS SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
220	D-WP(C)/39710/2026 WP(C)/27355/2026	SANSKAR KHANDUAL VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
221	D-WP(C)/39589/2026 WP(C)/27356/2026	SAROJ KUMAR MANIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
222	D-WP(C)/39012/2026 WP(C)/27357/2026	DINABANDHU DAS VS UNION OF INDIA	ASHOK KUMAR SARANGI VS	// 0 //
223	D-WP(C)/39565/2026 WP(C)/27358/2026	SHRECHARAN PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/39150/2026 WP(C)/27359/2026	ARUPANANDA MALIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
225	D-WP(C)/39157/2026 WP(C)/27360/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
226	D-WP(C)/40034/2026 WP(C)/27361/2026	SYED SHAMSHER ALI VS UCO BANK, BHUBANESWAR MAIN BRANCH, BHUBANESWAR	AVIJIT PATNAIK VS	// 0 //
227	D-WP(C)/35563/2026	SOBALA VILLAGE COMMITTEE, KENDRAPARA	ASHISH RANJAN SAMAL	//

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	WP(C)/27362/2026	VS THE COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	VS	0 //
228	D-WP(C)/38763/2026	HRUSIKESH MOHAPATRA	SOURMYA JYOTI BISWAL	//
	WP(C)/27363/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/39181/2026	LABARAM RANA	SAROJA KANTA SAMAL	//
	WP(C)/27364/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/38609/2026	RAMANATH DHAL	SIBA PRASAD SWAIN	//
	WP(C)/27365/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/39187/2026	PARBATI RANDHARI	SAROJA KANTA SAMAL	//
	WP(C)/27366/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/38767/2026	M.C. OF DONGARIPALI U.P. SCHOOL, DONGARIPALI, NUAPADA	MAHENDRA KUMAR SAHOO	//
	WP(C)/27367/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/38610/2026	KRISHNA CHANDRA BARADA	SIBA PRASAD SWAIN	//
	WP(C)/27368/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/39143/2026	SILENDRA CHANDRA ROUT	ANANTA NARAYAN PATTANAYAK	//
	WP(C)/27369/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/39191/2026	K.SRINIVAS RAO	SAROJA KANTA SAMAL	//
	WP(C)/27370/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/38614/2026	PITAMBAR JENA	SIBA PRASAD SWAIN	//
	WP(C)/27371/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/36074/2026	JHARANA DAS	SURYAKANTA DASMOHAPATRA	//
	WP(C)/27372/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/38617/2026	TARAKANTA SENAPATI	SIBA PRASAD SWAIN	//
	WP(C)/27373/2026	VS	VS	0

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239	D-WP(C)/39199/2026 WP(C)/27374/2026	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SAROJA KANTA SAMAL VS	// // 0
240	D-WP(C)/39788/2026 WP(C)/27375/2026	STATE OF ODISHA DEBENDRA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/39202/2026 WP(C)/27376/2026	STATE OF ODISHA UJJAL RANDHARI VS	SAROJA KANTA SAMAL VS	// // 0
242	D-WP(C)/38619/2026 WP(C)/27377/2026	STATE OF ODISHA GIRISH KUMAR DEEP VS	HALADHAR SETHY VS	// // 0
243	D-WP(C)/39206/2026 WP(C)/27378/2026	STATE OF ODISHA PUSPANJALI PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
244	D-WP(C)/39717/2026 WP(C)/27379/2026	STATE OF ODISHA ATUL KUMAR BAL VS	SAROJA KANTA SAMAL VS	// // 0
245	D-WP(C)/39415/2026 WP(C)/27380/2026	STATE OF ODISHA MAHESH KUMAR PANDA VS	RAJJEET ROY VS	// // 0
246	D-WP(C)/36150/2026 WP(C)/27381/2026	STATE OF ODISHA MALATI GANTAYAT VS	SANDHYARANI PANI VS	// // 0
247	D-WP(C)/39591/2026 WP(C)/27382/2026	STATE OF ODISHA KAUSTUVA CHANDRA SAMANTARAY VS	BISWAJIT RANJAN TRIPATHY VS	// // 0
248	D-WP(C)/39876/2026 WP(C)/27383/2026	STATE OF ODISHA GANGARAM BUDEK VS	ASHUTOSH KUARNR VS	// // 0
249	D-WP(C)/18776/2026 WP(C)/27384/2026	STATE OF ODISHA PARSURAM MAJHI VS	NIRANJAN SINGH (1) VS	// // 0
		SECRETARY BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//

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250	D-WP(C)/39107/2026 WP(C)/27385/2026	DR.KABIR CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/39222/2026 WP(C)/27386/2026	SRI GANESH WOMEN SELF HELP GROUP, KAMARDIHI, JAJPUR VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
252	D-WP(C)/39887/2026 WP(C)/27387/2026	BARUN KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	D-WP(C)/38060/2026 WP(C)/27388/2026	JALADHAR NANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
254	D-WP(C)/39230/2026 WP(C)/27389/2026	BABA DHABALESWAR SELF HELP GROUP, LALBAG, JAJPUR VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
255	D-WP(C)/39829/2026 WP(C)/27390/2026	RASMIRANI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/38974/2026 WP(C)/27391/2026	AKASH KUMAR SENAPATI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
257	D-WP(C)/38059/2026 WP(C)/27392/2026	SUSMITA PANDA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
258	D-WP(C)/39830/2026 WP(C)/27393/2026	NIRANJAN BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/38679/2026 WP(C)/27394/2026	PARAMESWAR MOHANTA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
260	D-WP(C)/39896/2026 WP(C)/27395/2026	SANJEEB KUMAR HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
261	D-WP(C)/39697/2026	TRINATH PAIKRAY	KABIRAJ PRADHAN	//

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	WP(C)/27396/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/39409/2026 WP(C)/27397/2026	DULENDRA KUMAR PRADHAN @ DOLENDRA PRADHAN VS THE BRANCH MANAGER, HEAD OFFICE, ODISHA GRAMEEN BANK, BHUBANESWAR	GEETANJALI MAJHI VS	// 0 //
263	D-WP(C)/38714/2026 WP(C)/27398/2026	DEBENDRA KUMAR BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
264	D-WP(C)/39853/2026 WP(C)/27399/2026	DIPTYMAYEE MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
265	D-WP(C)/40068/2026 WP(C)/27400/2026	MADU NAIDU VS ODISHA GRAMMEN BANK, JAGAMARA, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// 0 //
266	D-WP(C)/38745/2026 WP(C)/27401/2026	PRADIP KUMAR SUNA VS STATE OF ODISHA	SANAT KUMAR DAS VS	// 0 //
267	D-WP(C)/38606/2026 WP(C)/27402/2026	KABIRAJ BEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
268	D-WP(C)/39987/2026 WP(C)/27403/2026	KRISHNA CHANDRA BEHERA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
269	D-WP(C)/39719/2026 WP(C)/27404/2026	JANMEJAY SAHOO VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
270	D-WP(C)/36313/2026 WP(C)/27405/2026	CHITTARANJAN PANDA VS MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE BANK LIMITED, BHUBANESWAR	MALAYA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/38980/2026 WP(C)/27406/2026	THARASINGH NENAVATH @ N THARASINGH VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
272	D-WP(C)/39655/2026 WP(C)/27407/2026	JITEN KISAN VS	SUSHANTA KUMAR PRADHAN VS	// 0

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273	D-WP(C)/40151/2026 WP(C)/27408/2026	STATE OF ODISHA SMRUTI RANJAN KAR VS	JAYDEEP PAL VS	// // 0
274	D-WP(C)/39398/2026 WP(C)/27409/2026	STATE OF ODISHA PURNA CHANDRA MISHRA VS	SOUMYA RANJAN DAS VS	// // 0
275	D-WP(C)/36351/2026 WP(C)/27410/2026	STATE OF ODISHA SAROJINI MALLICK VS	SUKUMAR PANDA VS	// // 0
276	D-WP(C)/39462/2026 WP(C)/27411/2026	STATE OF ODISHA AFAQUE ALI VS	SURESH KUMAR JENA VS	// // 0
277	D-WP(C)/38426/2026 WP(C)/27412/2026	STATE OF ODISHA SUJIT KU PRADHAN VS	PADMANAVA JENA VS	// // 0
278	D-WP(C)/39353/2026 WP(C)/27413/2026	STATE OF ODISHA SANJAY DUA VS	GYANA RANJAN MAHAPATRA VS	// // 0
279	D-WP(C)/36529/2026 WP(C)/27414/2026	TP CENTRAL ODISHA DISTRIBUTION LTD,(TPCODL), BHUBANESWAR SALILA KUMAR PATTANAIK VS	BANSHIDHAR SATAPATHY VS	// // 0
280	D-WP(C)/39020/2026 WP(C)/27415/2026	STATE OF ODISHA BIBHUPRASAD CHAKRA VS	ADHIRAJ MOHANTY VS	// // 0
281	D-WP(C)/36998/2026 WP(C)/27416/2026	STATE OF ODISHA RAMMURTY SISA VS	ANSHUMAN DAS VS	// // 0
282	D-WP(C)/38540/2026 WP(C)/27417/2026	STATE OF ODISHA MAA BANABIRA SHG, SIARIMALI, ANGUL VS	SUBHADUTTA ROUTRAY VS	// // 0
283	D-WP(C)/38592/2026 WP(C)/27418/2026	STATE OF ODISHA M/S JAY JAGANNATH INFRA PROJECTS, MALKANGIRI VS	PRABODHA CHANDRA NAYAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39207/2026 WP(C)/27419/2026	KHAGESWAR SAHU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
285	D-WP(C)/40002/2026 WP(C)/27420/2026	MANAGING COMMITTEE OF SAHADEV BIDYAPITHA, SANDAPASIPATNA, DHENKANAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/39375/2026 WP(C)/27421/2026	BISWANATH PRADHAN VS THE PRINCIPAL COMMNR., CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
287	D-WP(C)/38604/2026 WP(C)/27422/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
288	D-WP(C)/40022/2026 WP(C)/27423/2026	RAJAT KUMAR BISWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
289	D-WP(C)/39995/2026 WP(C)/27424/2026	M/S.POOJA MEDICAL AGENCY, SAMBALPUR VS COMMISSIONER OF CT AND GST, ODISHA, BUXIBAZAR, CUTTACK	ABHAY KHANDELWAL VS	// 0 //
290	D-WP(C)/38605/2026 WP(C)/27425/2026	PRAMANIK PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
291	D-WP(C)/39382/2026 WP(C)/27426/2026	M/S. TARUN TRADING CO., KATAKA VS THE SALES TAX OFFICER, KATAKA 1	BHABANI PRASAD MOHANTY VS	// 0 //
292	D-WP(C)/40062/2026 WP(C)/27427/2026	MANDAKINI ROUT VS STATE OF ODISHA	MD.GOLAM MADANI VS	// 0 //
293	D-WP(C)/40004/2026 WP(C)/27428/2026	SUNAKAR BAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	D-WP(C)/40159/2026 WP(C)/27429/2026	SHABNAM KHATUN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
295	D-WP(C)/39542/2026	SURESH CHANDRA DASH	SUBHAM AGRAWAL	//

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	WP(C)/27430/2026	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/40129/2026	NITIN KAPOOR	ABHAY KHANDELWAL	//
	WP(C)/27431/2026	VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	() //
297	D-WP(C)/39889/2026	SWAPANA KUMARI PANDA	SANGRAM JENA	//
	WP(C)/27432/2026	VS STATE OF ODISHA	VS	() //
298	D-WP(C)/39953/2026	NRUSINGHA CHARAN RATH	SAROJA KANTA SAMAL	//
	WP(C)/27433/2026	VS STATE OF ODISHA	VS	() //
299	D-ABLAPL/21478/2026	JITU @ JITENDRA NAIK	BIRAJA PRASAD NANDA	PARJANG /505 /2025
	ABLAPL/9880/2026	VS STATE OF ODISHA	VS	() //
300	D-ABLAPL/25050/2026	RANGADHARA @ RADHASHYAMA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /228 /2026
	ABLAPL/9881/2026	VS STATE OF ODISHA	VS	() //
301	D-ABLAPL/23787/2026	SASHIKANTA DAS	PADMANAVA JENA	/ /0
	ABLAPL/9882/2026	VS STATE OF ODISHA	VS	() //
302	D-ABLAPL/25337/2026	BISWAJEET SAHOO	RAJENDRA KUMAR PRADHAN	BALASORE TOWN /273 /2026
	ABLAPL/9883/2026	VS STATE OF ODISHA	VS	() //
303	D-ABLAPL/24464/2026	PRATIMA DASH	LAXMAN PRADHAN	ABHAYACHANDPUR /192 /2026
	ABLAPL/9884/2026	VS STATE OF ODISHA	VS	() //
304	D-ABLAPL/25465/2026	SADASIBA PARIDA	JYOTIRMAYA SAHOO	NIRAKARPUR /278 /2026
	ABLAPL/9885/2026	VS STATE OF ODISHA	VS	() //
305	D-ABLAPL/24538/2026	RAJESH MALIK @ JEEBAN KUMAR MALIK	USHARANI PATI	GOPALPUR /165 /2026
	ABLAPL/9886/2026	VS STATE OF ODISHA	VS	() //
306	D-ABLAPL/24616/2026	MOHAN CHARAN SINGH	DEBASNAN DAS	BHADRESWAR /195 /2026
	ABLAPL/9887/2026	VS	VS	()

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307	D-ABLAPL/25475/2026 ABLAPL/9888/2026	STATE OF ODISHA RAJESH KUMAR SETHY VS	SOUBHAGYA KUMAR DASH VS	// GOPALPUR /314 /2026 ()
308	D-ABLAPL/24690/2026 ABLAPL/9889/2026	STATE OF ODISHA ASHOK NAIK VS	PANCHANAN PANIGRAHI VS	// ANGUL SADAR PS /87 /2026 ()
309	D-ABLAPL/25476/2026 ABLAPL/9890/2026	STATE OF ODISHA RAJESH KUMAR SETHY VS	SOUBHAGYA KUMAR DASH VS	// GOPALPUR /371 /2026 ()
310	D-ABLAPL/25193/2026 ABLAPL/9891/2026	STATE OF ODISHA MANAS RANJAN MAHANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
311	D-ABLAPL/24734/2026 ABLAPL/9892/2026	STATE OF ODISHA SABDAR KHAN VS	ARIJEET MISHRA VS	// RAMPUR (SONEPUR) /120 /2026 ()
312	D-ABLAPL/25225/2026 ABLAPL/9893/2026	STATE OF ODISHA GAYADHAR SAHOO VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /282 /2026 ()
313	D-ABLAPL/25168/2026 ABLAPL/9894/2026	STATE OF ODISHA JYOTSNA RAY VS	DEBASIS SAHOO VS	// MAHILA P.S. BUXIBAZAR /112 /2026 ()
314	D-ABLAPL/25478/2026 ABLAPL/9895/2026	STATE OF ODISHA HEMANTA BADAJENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /486 /2026 ()
315	D-ABLAPL/25177/2026 ABLAPL/9896/2026	STATE OF ODISHA FULBABU @ FULU KHAN VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /331 /2026 ()
316	D-ABLAPL/24393/2026 ABLAPL/9897/2026	STATE OF ODISHA TAKARA@INJAMUL HAQ@SK.IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// BADAMPAHAD /26 /2022 ()
317	D-ABLAPL/25498/2026 ABLAPL/9898/2026	STATE OF ODISHA PRASANTA BADAJENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /485 /2026 ()
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318	D-ABLAPL/25502/2026 ABLAPL/9899/2026	G.ARABINDA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /375 /2026 () //
319	D-ABLAPL/24558/2026 ABLAPL/9900/2026	TAKARA @ INJAMUL HAQ @ SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR (RURAL) /137 /2025 () //
320	D-ABLAPL/24984/2026 ABLAPL/9901/2026	TAPAN KUMAR SETHY VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	GHATAGAON /44 /2026 () //
321	D-ABLAPL/25261/2026 ABLAPL/9902/2026	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	KHURDA MODEL /446 /2026 () //
322	D-ABLAPL/25320/2026 ABLAPL/9903/2026	TAPU @ TAPAN @ NITYANANDA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /728 /2026 () //
323	D-ABLAPL/25336/2026 ABLAPL/9904/2026	PRASHANTA PATRA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	KHURDA SADAR /374 /2026 () //
324	D-ABLAPL/25512/2026 ABLAPL/9905/2026	SURYAKANTA JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /70 /2025 () //
325	D-ABLAPL/25375/2026 ABLAPL/9906/2026	HALADHAR SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /73 /2026 () //
326	D-ABLAPL/25180/2026 ABLAPL/9907/2026	HIMANSHU DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /156 /2026 () //
327	D-ABLAPL/25514/2026 ABLAPL/9908/2026	SAHA ALAM @ SK. ALAM KHAN VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /326 /2026 () //
328	D-ABLAPL/25182/2026 ABLAPL/9909/2026	SUMIT KUMAR SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /188 /2026 () //
329	D-ABLAPL/25518/2026	BAJRADITYA TRIPATHY	BIBHUTI BHUSAN PATTNAYAK	LINGARAJ P.S. /231 /2026

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	ABLAPL/9910/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/25187/2026 ABLAPL/9911/2026	SUKADEB DHAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /286 /2026 () //
331	D-ABLAPL/25390/2026 ABLAPL/9912/2026	CHHABILATA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /123 /2026 () //
332	D-ABLAPL/25393/2026 ABLAPL/9913/2026	HALADHAR BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP LOCK /256 /2026 () //
333	D-ABLAPL/22575/2026 ABLAPL/9914/2026	RANJAN MAHARANA @ MOHARANA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /220 /2023 () //
334	D-ABLAPL/25396/2026 ABLAPL/9915/2026	RAAJ KHAN @ GALLU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /415 /2025 () //
335	D-ABLAPL/25402/2026 ABLAPL/9916/2026	SK. NEJAMUDDIN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /591 /2026 () //
336	D-ABLAPL/25407/2026 ABLAPL/9917/2026	ABHIMANYU BARIK @ CHATUA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /195 /2026 () //
337	D-ABLAPL/25570/2026 ABLAPL/9918/2026	SAMIR DUNG DUNG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /225 /2026 () //
338	D-ABLAPL/25408/2026 ABLAPL/9919/2026	PRITIRASHMI JENA VS STATE OF ODISHA	KUMAR KASHYAP VS	NILGIRI /287 /2026 () //
339	D-ABLAPL/25519/2026 ABLAPL/9920/2026	BABUNA @ MAHAVIR BHOL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	PURI SADAR /423 /2026 () //
340	D-ABLAPL/25191/2026 ABLAPL/9921/2026	BISHNUPRIYA ROUT VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /266 /2026 ()

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341	D-ABLAPL/25327/2026 ABLAPL/9922/2026	STATE OF ODISHA BABULI @ AKSHAYA PARIDA VS	DEEPAK KU SAHOO VS	// NIKIRAI /406 /2024 ()
342	D-ABLAPL/25420/2026 ABLAPL/9923/2026	STATE OF ODISHA ANIL KUMAR SETHI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /349 /2026 ()
343	D-ABLAPL/22700/2026 ABLAPL/9924/2026	STATE OF ODISHA SINGRAI MAJHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
344	D-ABLAPL/24903/2026 ABLAPL/9925/2026	STATE OF ODISHA BRUNDABANBIHARI SWAIN VS	SURYAKANTA DWIBEDI VS	// RANPUR /240 /2026 ()
345	D-ABLAPL/25268/2026 ABLAPL/9926/2026	STATE OF ODISHA SUSANTA PATRA @ SUSHANT PATRA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /190 /2026 ()
346	D-ABLAPL/25427/2026 ABLAPL/9927/2026	STATE OF ODISHA PRAKASH TRIPATHY VS	ABHILASH MISHRA VS	// SONEPUR /272 /2026 ()
347	D-ABLAPL/25483/2026 ABLAPL/9928/2026	STATE OF ODISHA DEEPAK KALET @ RAJENDRA KUMBHAR VS	AMITAV TRIPATHY VS	// PADAMPUR /212 /2026 ()
348	D-ABLAPL/25330/2026 ABLAPL/9929/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	AMITAV TRIPATHY VS	// RANPUR /254 /2026 ()
349	D-ABLAPL/25484/2026 ABLAPL/9930/2026	STATE OF ODISHA TILAK RAJ ROUT VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /153 /2026 ()
350	D-ABLAPL/25394/2026 ABLAPL/9931/2026	STATE OF ODISHA RAAJ KHAN @ GELO VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /483 /2026 ()
351	D-ABLAPL/25536/2026 ABLAPL/9932/2026	STATE OF ODISHA RAJ KISHORE BEHERA VS	BIJAY KUMAR BEHERA VS	// NIMAPADA /180 /2026 ()
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352	D-ABLAPL/24739/2026 ABLAPL/9933/2026	RAMESH PATRO VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	/ /0 () //
353	D-ABLAPL/25538/2026 ABLAPL/9934/2026	JIGAR KUMAR MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /124 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000409/2026
354	D-ABLAPL/24898/2026 ABLAPL/9935/2026	BIJAY KUMAR NAYAK VS STATE OF ODISHA	SANTOSH SETHI VS	MAHILA P.S.(BBSR) /232 /2026 () //
355	D-ABLAPL/25199/2026 ABLAPL/9936/2026	PRIYABRATA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
356	D-ABLAPL/25629/2026 ABLAPL/9937/2026	SURENDRA NATH BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
357	D-ABLAPL/25526/2026 ABLAPL/9938/2026	DRAUPADI SAHU VS STATE OF ODISHA	LAKSHMAN MISHRA VS	GONDIA /217 /2026 () //
358	D-ABLAPL/25527/2026 ABLAPL/9939/2026	SATYABHAMA MISHRA VS STATE OF ODISHA(VIG.)	SWARAJ PATEL VS	ROURKELA VIGILANCE /8 /2026 () //
359	D-ABLAPL/25630/2026 ABLAPL/9940/2026	BIBEK DEEP VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /292 /2026 () //
360	D-ABLAPL/25631/2026 ABLAPL/9941/2026	PITAMBER BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
361	D-ABLAPL/25398/2026 ABLAPL/9942/2026	SK. JASIMUDDIN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /585 /2026 () //
362	D-ABLAPL/25528/2026 ABLAPL/9943/2026	IJHAR ALI SAHA @ KHAN @ RIJU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /242 /2026 () //
363	D-ABLAPL/25531/2026	PANGA NILAKANTHA REDDY @ P. NILAKANTHA REDDY	SANDEEP RAJ PANDA	AIRPORT /75 /2024

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	ABLAPL/9944/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25534/2026 ABLAPL/9945/2026	A.BINI KUMARI DORA @ BINI DORA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 () //
365	D-ABLAPL/25412/2026 ABLAPL/9946/2026	MINAHAJ KHAN @ SAJAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /214 /2026 () //
366	D-ABLAPL/25543/2026 ABLAPL/9947/2026	SAYED MATLAB ALI @ SAYED MATLUB VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /585 /2026 () //
367	D-ABLAPL/25429/2026 ABLAPL/9948/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /271 /2026 () //